

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 8

IA 3361/2024 IA 3392/2024 (NEW IA) IN C.P. (IB)/773(MB)2020

CORAM:

**SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **02.07.2024**

NAME OF THE PARTIES: **SHALIMAR PAINTS LIMITED VS JK
SURFACE COATING PRIVATE LIMITED**

Section 60(5) & 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

IA 3361/2024 IN C.P. (IB)/773(MB)2020

- 1) None present for the Applicant, when the matter is called out.
- 2) Stand over to 03.07.2024, for further consideration and hearing.

IA 3392/2024 IN C.P. (IB)/773(MB)2020

- 1) None present for the Applicant, when the matter is called out.
- 2) The present Interlocutory Application has been filed by the Applicant/Interim Resolution Professional of the Corporate Debtor and the limited prayer in the present Application is for placing on record the updated List of Creditors.

3) The Report certifying the List of Creditors is taken on record. No order is called for. With this observations and directions, the Interlocutory Application bearing IA No. 3392 of 2024, is disposed of as allowed.

Sd/-

**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Vedant Kedare

Sd/-

**JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)**